## Central Administrative Tribunal Principal Bench

RA 69/2002 in OA 1894/2001

New Delhi this the 1st day of April, 2002

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J). Hon'ble Shri S.A.T. Rizvi, Member(A).

All India CPWD (MRM)
 Karamchari Sangathan, through
 its President,
 34-D, DIZ Area, Sector 4,
 Raja Bazar,
 New Delhi.

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Rohtash,
 S/o Shri Dasi Ram,
 C/o All India Central PWD (MRM),
 Karamchari Sangathan,
 34-D, DIZ Area, Sector-4,
 Raja Bazar,
 New Delhi-110 001.

... Applicants.

## Versus

- D.G. of Works CPWD, Nirman Bhawan, New Delhi.
- The Superintending Engineer, Coordination Circle (Civil), CPWD, Room No. B-108, Ist Floor, I.P. Bhavan, New Delhi.
- The Executive Engineer,
   B Division, CPWD,
   IP Bhawan,
   New Delhi.

.. Respondents.

## ORDER (By Circulation)

## Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J).

In RA 69/2002, the applicants have prayed for review of the order dated 30.1.2002 in OA 1894/2001 which is an oral order passed after hearing the learned counsel for the parties.

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- 2. In the review application, the applicants have submitted that in spite of their diligence, they could not produce certain documents. On perusal of the review application, it is noted that the applicants are trying to reargue the whole case on the arguments which have already been advanced and considered by the Tribunal in the aforesaid order dated 30.1.2002.
- 3. In the absence of an error apparent on the face of the record or any other sufficient reasons as provided under Order 47 Rule 1 CPC read with Section 22 (3)(f) of the Administrative Tribunals Act, 1985, RA 69/2002 is rejected.

(After)

(S.A.T. Rizvi)
Member(A)

(Smt. Lakshmi Swaminathan) Vice Chairman (J)

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